श्री आशुतोष जी
11/2/26

Declaration of Assets and Liabilities

Year 2026-27

I, Pramod Kumar, son/daughter/wife of Late Bindeshwar Prasad aged 50 years, belonging to Astt. Sub Marshal service and presently working as Bihar legislate Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6,000/=	Dolly Kumari	Avani Kumari	Anish Shiv	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	SBI A/c - 39384112618 sukanya Samriddi Account per month - 5,000/=	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund S.I.P 5,000/= Per Month	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC NO - NIL (1) 518849627 - 2 lakh (2) 529613418 - 4 lakh (3) P.O.(RD) A/c - 200720958 36 Per month - 1,000/=	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Activa Scooty BR01FA2044 Value - 42,500/=	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold - 10 gram 1,25,000/= Silver - 500 gram value - 1,40,000/=	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interest	Household Items - value - 70,000/=	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated] Dolly Kunwari

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Betaura (Patna) Phulwari circle Khata No – 123 Plot No – 630 $\frac{1}{2}$ Katha land current value – 20,00000/-	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	〃	〃	〃	〃	〃

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	〃	〃
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	〃	〃
	(b) dues to departments dealing with supply of water	〃	〃
	(c) dues to departments dealing with supply of electricity	〃	〃

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN CARD No- CQQPK 1592 P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1109

Gender :- Male (M/F)

Date of Birth :- 29 | 08 | 1975 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar legeslative Assembly, Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

प्रमोद कुमार

Signature Pramod Kumar

Name of Employee: PRAMOD KUMAR

Designation: Astt. Sub Marshal

Department: Bihar legeslative Assembly, Patna (Marshal Branch)

Place: Patna

Date: 11/02/2026

Note: **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

प्रमोद कुमार

11/02/2026